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of the States, the Payment of Wages Act has not been applied to lorry drivers and therefore in those States lorry drivers are excluded from its benefits.

- (b) Where the Act has not been applied to lorry drivers, authorities under the Act are not in a position to attend to their complaints.
- (c) Government have under consideration the question of amending the Payment of Wages Act to enable its application to persons employed in public motor transport services for carrying goods or passengers.

SHRI S. N. MAZUMDAR: Sir, is the hon. Minister aware that persons engaged in the private motor transport services enjoy absolutely no protection from the misdeeds of the employers?

SHRI ABID ALI: The position has already been explained in the answer to the question which I have just read, Sir.

SHRI S. N. MAZUMDAR: May .1 know what steps the Government are thinking to take in this connection?

SHRI ABID ALI': To that I have replied already.

SHRI S. N. MAZUMDAR: The hon. Minister mentioned about public transport.

SHRI ABID ALI: The proposal is to have legislation for the general welfare of transport—personnel, for example, holidays with pay, hours of work, intervals, rest periods, spread over, over-time, etc.

SHRI S. N. MAZUMDAR: May I know, Sir, whether it would be applicable to private transport?

Mr. CHAIRMAN: He asks whether it is only for public transport or for private transport also.

SHRI ABID ALI: It will be, of course, for such vehicles which are used for commercial purposes.

MR. CHAIRMAN: For all vehicles<sup>^</sup> used for commercial purposes.

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KHWAJA IN AIT ULLAH: What steps are going to be taken for these public transport drivers?

SHRI ABID ALI: It is necessary to bring legislation and that is what I. said will be done.

MR. CHAIRMAN: They are contemplating introducing legislation.

SHRI S. N. MAZUMDAR: May I know whether the benefits of this: contemplated legislation will extend to drivers of private cars not used for commercial purposes?

SHRI ABID ALI: No. Sir, it will not be possible to do that.

SHRI S. N. MAZUMDAR: May I know the reason why?

SHRI ABID ALI: Even the I.L.O. Convention does not include drivers who are engaged purely for private motor vehicles because it would not be possible to enforce provisions of such a legislation in their case.

SHRI S. N. MAZUMDAR: May I know what steps will be taken to see that these categories of employees do not suffer from the misdeeds of the employers if there are such cases?

SHRI ABID ALI: It will not be possible to bring them in at this stage.

## EXPENDITURE ON FAMILY PLANNING

- \*170. SHRI D. Y. PAWAR: Will the Minister for HEALTH be pleased to state:
- (a) whether any State has contributed any sum towards the scheme of Family Planning sponsored by the Central Government; and
- (b) if so, what amount has been contributed by each State?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASE-KHAR): (a) No.

(b) Does not arise.

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SHRI T. S. PATTABIRAMAN: What is the opinion of the Central Government with regard to family planning?

MR. CHAIRMAN: It is a matter of opinion.

## KEY VILLAGE CENIRES IN HIMACHAL PRADESH

•171. SHRIMATI CHANDRA V ATI LAKHANPAL: Will the Minister for FOOD AND AGRICULTURE be pleased to state the number of Key Village Centres in Himachal Pradesh?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. KRISHNAPPA): Two.

SHRIMATI CHANDRAVATI LAKH-ANPAL: What is the target fixed for Himachal Pradesh?

SHRI M. V. KRISHNAPPA: The target depends upon the success of the present two key farms that we have started.

SHRIMATI CHANDRAVATI LAKH-ANPAL: Under the Plan what is the target fixed for Himachal Pradesh?

SHRI M. V. KRISHNAPPA: We have got a target for the whole country. For Himachal Pradesh we have no target. Although there is no target fixed, any increase will depend upon the success of these two farms.

SHRIMATI CHANDRAVATI LAKH-ANPAL: What is the target of the whole country?

SHRI M. V. KRISHNAPPA: For the whole country the target is 600 Key Village Centres.

CHANDRAVATI SHRIMATI LAKH-ANPAL: And the number so far fix-<ed?

SHRI M. V. KRISHNAPPA: The number is 109 artificial insemination centres attached to 323 villages.

to Questions

SHRIMATI CHANDRAVATI LAKH-ANPAL: I mean the number of centres.

SHRI M. V. KRISHNAPPA: That is what I mean too. The number of centres is 109. Each artificial insemination centre will have 3 or 4 Key villages attached to it.

SHRIMATI CHANDRAVATI LAKH-ANPAL: May I know the distinguishing features of the work that is carried on in these centres?

SHRI M. V. KRISHNAPPA: That is the improving of the cattle wealth of the country. We selected those four villages and castrated all cow-bulls there. Through artificial insemination we improve cattle breeding and we will have controlled breeding in that area.

PROF. G. RANGA: What is the financial contribution, Sir, that the Government of India makes to these centres?

SHRI M. V. KRISHNAPPA: It is 50 per cent, of the total. Both recurring and nonrecurring, it comes to Rs. 25,000. Centre meets half of it.

PROF. G. RANGA: Is it not a fact that, though it is more than a year, in many places where the Key Centres have been introduced, the local stud bulls have not been put out of action?

(No reply.)

## IMPLEMENTATION OF THE MINIMUM WAGES ACT IN RELATION TO DOCK WORKERS

- •172. SHRI S. N. MAZUMDAR: Will the Minister for LABOUR be pleased to state:
- (a) whether it is a fact that the dock labourers in Bombay Port declined to accept their wages for the month of September 1953, as a pro-